

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH LUCKNOW**

Item No. 4

**CONTEMPT PETITION NO. 09/2020 in
ORIGINAL APPLICATION NO: 332/00116/2016**

This, the 07th day of October, 2021

**HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A)**

Dheerendra Kumar Kushwaha, aged about 26 years, son of Sri Arvind Kumar Kushwaha, R/o Devganmau, Post – Mustafabad, Distt. Unnao.

....Applicant

By Advocate: Shri Deepak Shukla

Versus

1. Sri K.K. Sinha, Chief Post Master General, U.P. Circle, Lucknow.
2. Sri Vinay Kumar Verma, Post Master General, Kanpur Region, Kanpur.
3. Sri R.S Sharma, Superintendent of Post Offices, Kanpur (M) Division, Kanpur.

....Respondents

By Advocated: Ms. Prayagmati Gupta

ORDER (ORAL)**HON'BLE MS. JASMINE AHMED, MEMBER (J)**

Learned counsel for the applicant states that the order of this Tribunal has been complied with by the respondents. Accordingly, he has filed an Application no. 1150/2021 for withdrawal of the instant CCP which is allowed.

In view of above, the instant contempt petition is closed and notices stand discharged.

(A. Mukhopadhyaya)
Member (A)

(Ms. Jasmine Ahmed)
(Member (J))

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